

**CERTIFIED ACCOUNTS OF INDIAN SCHOOL OF MINES, DHANBAD**

**SHRI D. P. YADAVA** : I beg to lay on the Table :—

- (1) A copy of the Certified Accounts of the Indian School of Mines, Dhanbad, for the period 1st July, 1967 to 31st March, 1968 along with the Audit Report thereon. [Placed in Library. See No. LT-724/71]
- (2) A statement (Hindi and English versions) explaining the reasons as to why the Hindi version of the Accounts could not be laid on the Table simultaneously. [Placed in Library. See No. LT-725/71.]

**MR. SPEAKER** : I notice that you have laid a paper on behalf of Shri K. S. Ramaswamy. In such cases, an intimation has to be sent to me. This has become a practice with you for the last two weeks. From tomorrow I am not going to allow any Minister to lay a paper on behalf of another Minister unless he informs me in advance. Now it is taken for granted. I have been ignoring it for the last two weeks. I will not permit it in future,

12.18 hrs.

**BUSINESS OF THE HOUSE**

**THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR)** : Sir, I rise to announce that Government Business during the week commencing from Monday, the 26th July, 1971, will consist of :—

- (1) Consideration of any item of Government Business carried over from today's Order Paper.

- (2) Consideration and passing of :

The Finance (No. 2) Bill, 1971.

The Agricultural Refinance Corporation (Amendment) Bill, 1971.

The Central Board of Direct Taxes (Validation of Proceedings) Bill, 1971.

- (3) Discussion on the Resolution regarding Mysore Electricity Board.

- (4) Discussion on the Resolutions regarding constitution of a Railway convention Committee.

- (5) Consideration and passing of :

The Public Premises (Eviction of Unauthorised Occupants) Bill, 1971.  
The International Airports Authority Bill, 1971.

The Medical Termination of Pregnancy Bill, 1971, as passed by Rajya Sabha.

The Gujarat State Legislature (Delegation of Powers) Bill, 1971, as passed by Rajya Sabha.

**SHRI PILOO MODY (GODHRA)** : I am very unhappy to find from the statement that he has not put in the Architects Bill.

**SHRI S. M. BANERJEE (Kanpur)** : Yesterday we have demanded a discussion on the floods in UP and Bihar and you were kind enough to say that you will refer it to the B. C. Kindly see to it that a short discussion takes place.

Secondly, the Central Government have said that there will be no dearness allowance even if the index goes beyond a particular point. Because of this there is growing discontent among the Central Government employees in the country. I would request you to allow at least a half an hour discussion on that.

**श्री ओंकार लाल बेरबा (कोटा)** : मैं यह जानना चाहता हूँ कि शेड्यूल्ड कास्ट एण्ड शेड्यूल्ड ट्राइब्स की 14वीं, 15वीं रिपोर्ट पेश हो चुकी है जिसको कम से कम साल भर हो रहे हैं और इसके ऊपर डिस्कशन नहीं हो पाया है। इसके लिये क्या कर रहे हैं ? इसके ऊपर डिस्कशन होगा या नहीं होगा ?

**श्री राज बहादुर** : यह समय के ऊपर निर्भर करता है और बिजनेस ऐडवाइजरी कमेटी के ऊपर निर्भर करता है।

**श्री ओंकार लाल बेरबा** : बिजनेस ऐडवाइजरी कमेटी इसीलिए हो गई क्या ? मेरा निवेदन है कि समय निकाल कर इसके ऊपर डिस्कशन होना चाहिए। . . . (व्यवधान)